

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2992

ANSWERED ON:07.08.2015

Dry Port in Rajasthan

Choudhary Col. (Retd) Sona Ram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- a) whether any dry port was proposed to be set up in Rajasthan during the year 2006-07 and an area/site has also been earmarked in this regard;
- b) if so, the details and the present status thereof;
- c) whether the Government also intends to set up a dry port in Chohtan region of Rajasthan; and
- d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (d) : Proposals for setting up of Inland Container Depots (ICDs), which are considered as Dry Ports, and Container Freight Stations (CFSs) are received from Central and State Public Sector Undertakings and Private developers from time to time. Department of Commerce itself does not set up any dry ports. An Inter-Ministerial Committee (IMC) set up under the aegis of Department of Commerce, since 1992, acts as a Single Window Clearance for approval of Inland Container Depots (ICDs) and Container Freight Stations (CFSs). Proposals for setting up ICDs/CFSs in Rajasthan had been received from the Rajasthan Small Industries Corporation Limited which now has two functional ICDs, one at Bhilwara and the other at Bhiwadi. As per the information made available by the Rajasthan Small Industries Corporation Limited there was no specific proposal to set up a dry port in 2006-07 and there is no proposal for setting up a dry port in Chohtan region of Rajasthan, presently under consideration.
